

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP-954/252(1)/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: **DARSHAN MERCANTILE PVT. LTD.**

v/s.

ROC, MUMBAI

SECTION OF THE COMPANIES ACT: 252(1) OF COMPANIES ACT, 2013.

ORDER

27. CP-954/252(1)/MB/2018

None present. List this matter on 30.7.2018.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)